

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB) 386 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017**

NAME OF THE COMPANY: M/s As Technosoft Pvt. Ltd. M/s Goldsquare
Sales India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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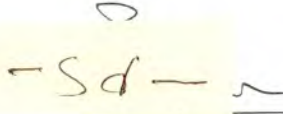
Present: Mr. Alok Kumar Gupta, AR of Petitioner

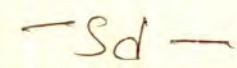
Mr. Naresh Daksh, Advocate for the Respondent

ORDER

Respondent has been duly served and has put in appearance through
Mr. Naresh Daksh, Advocate. Let reply be filed before the next date of hearing.

To come up on 16th October, 2017 for final arguments.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)